

LOK SABHA
UNSTARRED QUESTION NO. 1993
TO BE ANSWERED ON 28th July, 2022

Incentive for Switching over to Green Fuels

1993. ADV. A.M. ARIFF:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government is aware that there is no incentive for the bus operators to switch over to the greener fuels like CNG, as there is not much difference in its price in comparison to Diesel and also huge capital investments are required and if so, the details of the action taken thereon;
- (b) whether the Government proposes to fix the market price of cleaner gases like LNG and CNG through Administered Price Mechanism (APM), so as to stabilize their price from market fluctuations and if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government would consider reducing the GST on fuels like CNG and LNG used by State Public Transport utilities taking into consideration their public importance, if so, details thereof and if not, the reasons therefor; and
- (d) the details of price hike and the price cut of CNG and LNG during the last five years?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री
(श्री रामेश्वर तेली)

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI RAMESWAR TELI)

(a) to (d) Government has been taking various measures to promote use of natural gas in CNG (Transport)/PNG (Domestic) segment of City Gas Distribution (CGD) sector to promote cleaner fuel and reduce emission level. While the pricing of Compressed Natural Gas (CNG) and Diesel is market determined, currently there is a comparative advantage in running costs/operational expenditure for CNG vehicle vis-à-vis diesel vehicle. LNG is imported and the price of LNG is commercially agreed upon between buyer and seller in the international market. Natural Gas including CNG & LNG along with other petroleum goods are out of ambit of GST.
